

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/54/ (IB)/2017
NAME OF THE PETITIONER(S) : K. RAGHURAMAN
NAME OF THE RESPONDENT(S) : EMAS ENGINEERS & CONTRACTORS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. FOR SRINATH SRIDEVAN Counsel for
Shwetha Vasudevan Petitioner Shwetha

ORDER

Counsel for petitioner present and filed a copy of the order dated 08.02.2017 passed by the Hon'ble High Court of Madras wherein an Official Liquidator has been appointed in CP 280/2014 where the respondent is one and the same. In view of the same, the petitioner is directed to approach the Official Liquidator and place his submissions. Accordingly the matter stands closed. The Registry is directed to return the file to the Registry of the High Court of Madras.


(K. Anantha Padmanabha Swamy)
Member (Judicial)